

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 25th April, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 50/2017(CZ)	Ravindra Saini Vs State of Rajasthan & Ors.	Mr. Mahendra Singh Kachhawa, Adv.	
FOR HEARING				
2.	Original Application No. 19/2017(CZ)	Shri Purushottam Dangi Vs M.P. Road Development Corp. & 10 Ors.	Mr. Aditya Vijay Singh, Adv.	
3.	Original Application No. 151/2016(CZ) (M.A.No.1090/16) (M.A.No.82/17)	Mangal Singh Solanki Vs. Union of India & 6 Ors.	Mr. Arif Sheikh, Adv. Mr. Sheikh Waqil Khan, Adv.	
4.	Original Application No. 38/2017(CZ) (M.A.No.177/17)	Meghraj Singh Shekhawat Vs Union of India & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
5.	Original Application No. 20/2017(CZ)	Villagers of Village Lorwad & 3 Ors. Vs The Chief Secretary, Govt. of Raj. & 5 Ors.	Mr. M.S. Kachchawa, Adv. Ms. Zubia Sajid, Adv.	
6.	Original Application No. 19/2016(CZ)	Babulal Jajoo (Industrial Water) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarSrivastava,Adv	
7.	Original Application No. 318/2014 (CZ)	Babulal Jajoo (Chambal River) Vs. State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. MrOmShankarSrivastava,Adv.	
8.	Original Application No. 42/2016(CZ)	Eco Balance Society of Raj. (Ranthambaur, National Park) Vs. State of Rajasthan & 5 Ors.	Mr. Anurag Tripathi, Adv.	
9.	Original Application No. 46/2016(CZ) (M.A.No.1071/16)	Nature Club of Rajasthan Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv. Mr. Shantanoo Saxena, Adv.	
10.	Original Application No. 93/2016(CZ) (M.A.No.712/16) (M.A.No.198/17)	Nature Club of Rajasthan Vs. Union of India & 9 Ors..	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Shantanoo Saxena,Adv.	

11.	Original Application No. 159/2016(CZ) (M.A.No.184/17) (M.A.No.207/17) (M.A.No.208/17)	Tejpal & 3 Ors. Vs. State of Rajasthan & 6 Ors.	Mr. M.S. Kachhawa, Adv. Mr. Sandeep Singh, Adv.	
12.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Anurag Shrivastava,Adv. Mr. Ajay Gupta, Adv. Mr. Gunjan Chowksey, Adv.	
13.	Original Application No. 137/2016(CZ) (M.A.No.199/17)	Rameshwar Singh Shekhawat Vs State of Rajasthan & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Apoorv Pandey, Adv. Mr. Arvind Soni, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in